

Central Administrative Tribunal  
Principal Bench, New Delhi

O.A.No. 2470/2003

Wednesday, this the 15th day of October, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman

Hon'ble Shri S.A. Singh, Member (A)

Shri D.N. Sharma, Junior Telecom Officer  
o/o the Sub Divisional Engineer (G/E)  
Telephone Exchange, Koshi Kalan, Mathura (UP)

Residential Address:

6-Surya Nagar, Opposite FCI Godown,  
Govandhan Road, Post Office - Krishna Nagar,  
Mathura - 281004.

(by Advocate: Shri K.K. Patel)

...Applicant.

Vs.

1. Union of India through the Secretary to the Govt. of India, Ministry of Communication (Dept. of Telecommunication), Sanchar Bhawan, 20 Ashoka Marg, New Delhi.
2. The Chairman, Telecom Commission, Deptt. of Telecommunication Sanchar Bhawan, 20 Ashoka Marg, New Delhi.
3. The Chief General Manager Telecom (West) UP Circle, Dehradun (UP)
4. The General Manager, Telecommunication Civil Lines, Mathura (UP)
5. Shri S.S. Chauhan, Junior Telecom Officer working in the o/o General Manager, Telecom Dehradun (UP)
6. Shri Rakesh Kumar  
Junior Telecom Officer  
Working in the o/o the General Manager, Telecom. Dehradun (UP).

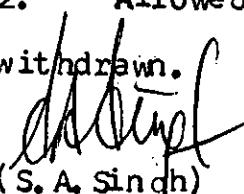
...Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:-

Learned counsel for applicant, without prejudice to his rights to take legal and factual pleas available in law, states that he withdraws the present application and further states that he would challenge the list, if any, prepared contrary to the interest of the applicant.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

  
(S. A. Singh)  
M (A)

  
(V. S. Aggarwal)  
Chairman

/sunil/